

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

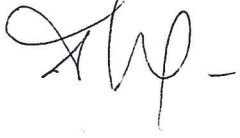
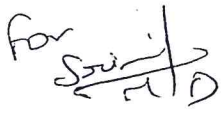
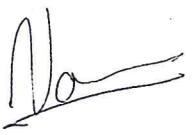
(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|--------------------------------------|--|
| 1. | A. Srivastava
for B. Dhanraj / Dr. Sunil
- Assistant Asst. | Counsel for Petitioner |  |
| 2. | Vinod Kumar | Counsel for R2-4
R19-21 & R23-27 | for
 |
| 3. | Naveen Kumar Murthy | Counsel for Intervenor
(CA 75/15) |  |

ORDER

Counsel for the Petitioner present. Counsel for R2 to R4, R19 to R21 and R23 to R27 present and sought for adjournment. At request, matter stands adjourned. Put up on 29.11.2017 at 10.30 A.M.

-sd-
MEMBER (JUDICIAL)